O.A. No. 210 of 2005

Order dated: 20.07.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R.Mohapatra, Member (A)

Heard Mr. P.R.J.Dash, Ld. Counsel for the Respondents.

M.A. 311/05 has been filed by the Respondents for modification of the order dated 25.05.2005 passed in this O.A.

The only direction given in the O.A. was to review the case of the applicant within a reasonable time. We hope that the order of this Tribunal might have been complied with.

In the above circumstances, there is no question of any modification of the order.

M.A. is accordingly dismissed.

MEMBER (A)

MEMBER(J)